

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No. 1 in Civil Appeal No.5228/2000

MGT.OF THE GOODWILL GIRLS H.SCHOOL & ANR

Appellant (s)

VERSUS

SMT. J.MARY SUSHEELA & ORS.
(For modification of Court's Order)

Respondent (s)

Date : 29/04/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

For Appellant (s)

Mr. P.R. Ramasesh, Adv.

For Respondent No.1

Mr. R.S.Hegde, Adv.

Mr. S.Sharma, Adv.

Mr. P.P. Singh,Adv.

Mr. N. Ganpathy,Adv.

UPON hearing counsel the Court made the following
O R D E R

L.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J
.SP2

In view of the letter circulated by Mr. P.P.Singh,
learned counsel for respondent No. 1, the matter is adjourned
for four weeks.

.SP1

Anita

(V.P.Tyagi)
Court Master